

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/225/ (IB)/2017
NAME OF THE PETITIONER(S) : ARUPPUKOTTAI SRI JAYAVILAS LTD
NAME OF THE RESPONDENT(S) : KARPAGAM SHPINNERS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V.VARAGEESMAL RASA	Counsel for CD	
2. K. Gunasekaran	Counsel for EPF	
3. G. Gunasekaran	Resolution Professional	
4. G. Bharedwaj	ESEC	
5. Ramush Raman	CM- ARCIL	
6. A. Sivastava for B. Dhanraj	Counsel for operational creditor	

WA mlg.
AK
Thiruv
G. Bharedwaj
Jh
Jh

ORDER

RP in person present. Counsel for ESIC present. Counsel for EPF present and has also filed counter; copy of which is given to the RP, who has to provide his response, if any. In the meantime, the RP is directed to file an FIR in relation to the missing machinery of the Corporate Debtor, after seeking assistance of any experienced Prosecutor and submit copy of the FIR when filed before this Bench. Heard the RP in relation to the prayer '7' made in CA/55/IB/2018 filed in TCP/225/IB/2017 and the same is **reserved for order**.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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